

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Marutham Steel Rolling Mills Pvt Ltd

PETITION NUMBER : IBA/264/2019

APPLICATION NUMBER: [214] a) IA/528(CHE)/2021
b) IA/529(CHE)/2021

COMMON ORDER

Ld. Counsel Mr.Vadhavel appears on behalf of the Applicant. Ld. Counsel Mr.Abhishek Raman appears on behalf of the Respondent.

Ld. Counsel for the Respondent states that there are six Respondents in the matter. Out of six two have expired. Remaining four Respondents are in the process of filing affidavit in support of their reply. The Respondents are granted **seven days** to file their reply, failing which their right to file reply will be forfeited. Rejoinder, if any, be filed within **seven days** thereafter.

List the matter on **14.04.2023** for hearing.

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AJAI DAS MEHROTRA
Member (Technical)

ss

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SANJIV JAIN
Member (Judicial)